

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2160
ANSWERED ON:27.03.2012
CRIME AGAINST SENIOR CITIZENS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of crime against senior citizens are on the rise in the country;
- (b) if so, the total number of such cases registered during each of the last three years and the current year, State-wise, crime-wise and gender-wise;
- (c) the total number of accused persons arrested and the action taken against them alongwith the cases solved/unsolved and the steps taken to solve all the cases during the said period, State-wise; and
- (d) the other steps taken by the Government to provide special security to the senior citizens?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): As per information provided by National Crime Records Bureau (NCRB), crimes against senior citizens are not maintained separately. However, State/UT wise and gender wise victims (above the age of 50 years) of murder, culpable homicide not amounting to murder and kidnapping and abduction during the years 2008, 2009 and 2010 respectively are enclosed at Annexure.

As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime including crime against senior citizen lies with the States/UT Administrations. However, the Union Government has issued detailed advisory dated 27.03.2008, to all the State Governments/UTs advising them to take immediate measures to ensure safety and security and for elimination of all forms of neglect, abuse and violence against old persons through initiatives such as identification of senior citizens; sensitization of police personnel regarding safety, security of older persons; regular visit of the beat staff; setting up of toll free senior citizen helpline; setting up of senior citizen security cell; verification of domestic helps, drivers, etc.